

1980s which was comparable to the rate of growth during the 1970s. The broad factors which affects deposit growth are rate of growth of the economy, the growth of reserve money, the inflation rate and the relative attractiveness of other instruments of savings. These factors also operate with lags. The interest rate structure of bank deposits remains under continuous review of Reserve Bank of India and modifications, as warranted by circumstances, are made in it from time to time.

Recruitment in Bokaro Steel Plant

1805. SHRI A.K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) the recruitment made in Bokaro Steel Plant in the last five years in details, year-wise and category-wise;

(b) whether new Government propose to lift the ban on recruitment; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Number of persons recruited by Bokaro Steel Plant during the last 5 years, year-wise and category-wise are given below:—

<i>Year</i>	<i>No. of persons recruited</i>		
	<i>Executive</i>	<i>Non-Executive</i>	<i>Total</i>
1985	177	812	989
1986	111	323	434
1987	87	276	363
1988	122	182	304
1989	254	787	1041

(b) SAIL has not imposed a ban on recruitment. However, recruitment is being carefully planned in order to make optimal use of existing manpower through improved work-practices, retraining and redeployment. Recourse to outside recruitment if taken for filling positions which cannot be manned from within.

(c) Question does not arise.

[*Translation*]

Free Trade Zone in Noida

1806. SHRI RAJENDRA AGNIHOTRI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Free Trade Zone in 'NOIDA' has started functioning in full swing;

(b) the amount spent in establishing it and the amount of foreign exchange earned so far;

(c) the total number of plots and sheds in this area and the number out of them that have been allotted;

(d) the number of operating units in this Free Trade Zone and the facilities being provided to these units by Government; and

(e) the amount paid by units in the Zone so far to NOIDA Authority?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) Yes, Sir.

(b) Government of India has so far spent Rs. 17.75 crores on establishing the Zones and the exports so far are Rs. 92.40 crores.

(c) In phase-I of the Zone, all 32 sheds and 73 plots have been allotted to the units. Phase-II of the Zone is under development.

(d) The number of operating units in this Zone is 41. The facilities being provided to these units are broadly as under:—

1. Grant of single point approval.
2. Duty free imports of capital goods, raw-materials, consumables, spares, tooling or packing materials.
3. Unrestricted foreign equity participation upto 100%.
4. Facility for repatriation of profits and dividends earned by foreign investors.
5. Sale upto 15-25% of the production in the domestic tariff area, depending upon the use of indigenous inputs, to the exclusion of sensitive items and subject to the payment of applicable duties.
6. Cash Compensatory Support at the rate of 50% of the rates applicable to DTA units on the physical exports made.
7. Corporate tax holiday for a period of 5 years in the first 8 years of operation.

8. Exemption of excise duty, sales tax etc. on supplies made from the domestic tariff area.

(e) The units in the Zone are making payment directly to NOIDA Authority only in respect of water charges and for services e.g. approval of building plans etc. Zone Administration is not concerned with these payments.

[English]

Special Allowance to Bank Employees

1807. SHRI J.P. AGARWAL: Will the Minister of FINANCE be pleased to state:

(a) whether special allowance is not admissible for a period of two years to an employee who is transferred on compassionate grounds in the nationalised banks;

(b) whether Government propose to exclude those employees from the purview of the above rule whose transfer has been effected on marriage (couple) grounds i.e. posting of husband and wife at the same station, in view of declared policy of Government to station husband and wife at the same station; and

(c) if not, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANAVATE): (a) to (c). The provisions of Special Allowance payable to workmen employees of nationalised banks are governed *inter alia* by the Industry level Bipartite Settlements as also by bank level agreements, if any and hence eligibility of an employee for special allowance on transfer, including transfer on compassionate grounds will be governed by such provisions. At present these provisions vary from bank to bank.